

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: K K MILK FRESH INDIA LIMITED Date of Commencement of Liquidation: 06-10-2021; List of Stakeholders as on Date: 05-12-2021; Name of IP: Mr. Chanchal Dua; Process Number: 1; Last 5 digit of registration number: 10821

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	4681115126	5	4622100546		59014580		<a href="#">Annexure 3</a>
4	Unsecured financial creditors								<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	7	7728579	6	7136859		591720		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	985637030	3	964137030		21500000		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	20064867	6	18124552		1940315		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								<a href="#">Annexure 9</a>
Total		22	5694545602	20	5611498987	0	83046615	0	